

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.110 - **C.P.(IB)/203(AHM)2021**
With
ITEM No.111 - **IA/543(AHM)2022**

Proceedings under Section 9 IBC

IN THE MATTER OF:

Delhivery Freight Services Pvt Ltd
V/s
Inox Wind Infrastructure Services Ltd

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Soparkar, Ld. Sr. Adv. a.w. Mr. Monaal Davawala, Ld. Adv. Mr. Naman Joshi, Ld. Adv. Mr. Guneet Sidhu, Ld. Adv. Mr. Yuvraj Francis, Ld. Adv.
For the Respondent : Mr. Navin Pahwa, Ld. Sr. Adv. a.w. Mr. Pratik Thakkar, Ld. Adv. Ms. Helly Parikh, Ld. Adv.

ORDER

C.P.(IB)/203(AHM)2021 With IA/543(AHM)2022

Heard. The orders are reserved.

Meantime, both counsels are requested to file written notes of submissions (not more than three pages).

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)